

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.707 of 2021

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : None
For the Respondents : None

03/19.04.2021 The present writ petition is taken up today through Video conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No.1165-1201/2021 dated 18th April, 2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days i.e., till 23rd April, 2021 in the wake of rapid/uncontrolled spread of COVID-19 pandemic.

No one appears on behalf of the parties.

Put up this case under the appropriate heading on 22nd June, 2021.

Till then, interim order dated 25th February, 2021 shall continue.

(Rajesh Shankar, J.)

Rohit